

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.428/92

Friday, this the 19th day of November, 1993.

SHRI N DHARMADAN, JUDICIAL MEMBER  
AND  
SHRI S KASIPANDIAN, ADMINISTRATIVE MEMBER

1. All India Postal Employees Union,  
(Postmen, Gr.D and EDA's)  
Alwaye Divisional Branch, Alwaye,  
represented by its Secretary.
2. AK Baby,  
S/o Kuriackose, aged 38 years,  
BPM, Chathamattom B.O.
3. PK Sukumaran,  
S/o Krishnan, aged 29 years,  
EDLB Peon, Parur(LSG) PO.
4. PK Surendran,  
S/o N Kumaran, aged 29 years,  
EDLB Peon, Muvattupuzha HPO.
5. PN Ammini,  
D/o Nellan, aged 38 years,  
BPM, Enanalloor B.O.
6. KK Asokan,  
S/o Kumarapillai, aged 31 years,  
ED Packer Cum EDMC,  
Parur Market P.O.
7. KS Rajappan,  
S/o Sreedharan, aged 33 years,  
ED Messenger, Parur P.O.
8. MK Balakrishnan,  
S/o Krishna Pillai, aged 45 years,EDMC,  
Paduvapuram B.O.
9. AV Joseph,  
S/o Kunjuvareed, aged 42 years,  
EDDA, Vappalassery P.O.
10. VV Ravi,  
S/o late Velayudhan, aged 28 years,  
BPM, South Aduvassery P.O. - Applicants

By Advocate Shri M Paul Varghese

vs.

1. Senior Superintendent of Post Offices,  
Alwaye Postal Division,  
Alwaye-683 101.
2. Director of Postal Services,  
Central Region, Cochin-16.
3. The Post Master General,  
Central Region, Cochin-16. - Respondents

By Advocate Shri S Krishnamoorthy, ACGSC

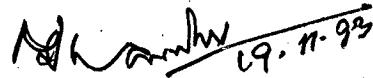
O R D E R

N DHARMADAN, JUDICIAL MEMBER

The learned counsel for applicants seeks permission to withdraw this O.A. so as to enable the/ to take appropriate legal steps separately. The learned counsel for respondents has no objection. Hence the request is granted and the O.A. is dismissed as withdrawn, reserving the right, if any, of the applicants to agitate the matter separately.



(S KASIPANDIAN)  
ADMINISTRATIVE MEMBER



(N DHARMADAN)  
JUDICIAL MEMBER

TRS